

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/60/2023
NAME OF THE COMPANY	Royaloak Steels Pvt Ltd
NAME OF THE PETITIONER(S)	Union of India
NAME OF THE RESPONDENT(S)	Royaloak Steels Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. KV Raman for the Petitioner.

None for the Respondent No.1.

Ld. Proxy Counsel Mr.Satish Ramamam for the Respondents No.2&4.

Ld. Counsel Mr. Akshat Agarwal for the Respondent No.3.

Ld. Counsel Mr. Mahesh Kosgi for the Respondent No.5.

Respondent No.1 served but not present. Hence Respondent No.1 set ex-parte.

Mr. Akshat Agarwal has taken service on behalf of the Respondent No. 3.

For filing of counter by the Respondents No.2 to 5 and also for filing of Vakalat by the Respondent No.3. **Matter is adjourned to 22.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)